

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/4688/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Sharmila Bhuyan,
District & Sessions Judge,
Nalbari, Assam.

Dated Guwahati the 10th December, 2020

Sub: **Winter vacation.**

Ref:- Your letter No.DJNB/5420, dtd. 08.12.2020

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation from 24.12.2020 to 31.12.2020 along with permission to leave headquarters, with your official vehicle, at own cost, from the evening of 23.12.2020 till the morning of 02.01.2021. The Additional District & Sessions Judge, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

4690

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/4689-1A, dated 10.12.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdgn